

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (d) Yes, Sir. The Municipal Corporation of Delhi has intimated that the instructions contained in Department of Personnel and Training O.M. dated 22.5.89 and endorsed by Ministry of Human Resource Development, Department of Education's letter dated 25.5.89 were circulated amongst all Zonal Assistant Education Officers vide Circular No. 425/Grants/Edn./89 dated 3.8.89. These instructions were displayed by the Zonal AEOs for information and necessary action by concerned teachers. The pay fixation cases of teachers who exercised their option within the stipulated time, were examined and settled by the MCD

Development of Budhist Traffigle

4501. SHRI VIREN J. SHAH;
. SHRI PRAMOD MAHAJAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether government's attention has been drawn to a report published in the Observer, New Delhi on August 9, 1993 under the caption. 'Rupees 220 crores Japanese aid may lapse';

(b) if so, what are the facts in this regard;

(c) out of Rs. 220 crores how much amount has so far been utilised for the development of Budhist Triangle, Nalanda, Bodh Gaya and Rajgir; what are the reasons for not utilising the remaining Japanese aid amount which is likely to be lapse if not utilised before January 1994; and

(d) what steps Government propose to taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) *Yes*, Sir.

(b) and (c) The Government of India had signed a Loan Agreement on 15th December, 1988 with Overseas Economic Corporation Fund (OECF), Japan for financial assistance to a tune of Japanese Yen 9.244 Billion (Rs. 100 crores approximately at 88 exchange rate) for the development of infrastructural facilities along with select Buddhist Travel Circuit in Uttar Pradesh and Bihar identified by a task Force constituted for this purpose. The components of the project are strengthening, upgrading and widening of National and State Highways; setting up of hotels and wayside amenities; import of cars and coaches and hotel equipments, augmentation of water and electricity supply, landscaping and improvement of telecommunication.

OECF funds are released only after the States have carried out the works using their own resources. Both the States have budgetary problems which hinder the release of funds for design and construction work. The reimbursement claims of Rs. 20.67 crores have been settled with both the States by OECF. Out of this amount Rs. 1103 has been reimbursed to the Bihar State. The OECF has agreed in principle to extend the loan period for another 2—2 1/2 years. The question of lapse of fundi does not arise.

(d) Does not arise.

Promotion of Games and Sports

4502. SHRI S. S. SUREJEWALA;
SHRI MAHESHWAR SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) what is the per capita expenditure incurred in the country during the years 1991-92, 1992-93 on the promotion of sports;

(b) what is the total amount of money provided for Eighth Five Year Plan for the promotion of sports;

(c) whether it is a fact that the participation in sports and games is a con-